NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.86/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016

NAME OF THE PARTIES: Mr. Sadashiv S. Patil & Ors.

V/s. M/s. Warana-Agro Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION

Adv. Chiray R. Soneche Adv for Petitiones Promoter Mr. Ashok N. Todakas. Responent No-1 Blaker
Sadastar Shawkar putil pet.

ORDER

C.P. 86/397-398/CLB/2014

- 1. Petitioner in person and Respondent No.2 in person are present. Marked their presence on the order-sheet.
- 2. Advocate of the Respondents is not present. Advocate of the Petitioner has opened the Case and concluded his preliminary submissions.
- 3. On the next date of hearing, argument of the Advocate of the Respondents shall be heard. If any Rejoinder by the Petitioner on the argument of the Respondents', the same shall also be heard.
- 4. The next date pronounced is 25th November, 2016. This date is duly communicated to both the sides.

Date: 26.10.2016

sd/-Shri M.K. Shrawat Member (Judicial)